

# HIGH COURT OF JHARKHAND, RANCHI

## Notice for supply of Endocare Disposable Mask

Memo No - 475/STy.

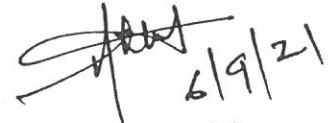
Dated : 6th September, 2021.

Sealed tenders are invited from reputed authorized distributors/vendors/firm for supply of 12500 nos. of Endocare Disposable Mask.

The tender document accompanying sample of Endocare Disposable Mask must be submitted before the office of the undersigned during 10:30A.M. to 4:30 P.M. on any working days latest by 18<sup>th</sup> September, 2021.

Any further details may be obtained from the Stationery department during the aforesaid specified periods.

The Court reserves the right to cancel the notice inviting tender at any stage.

A handwritten signature in black ink, followed by the date '6/9/21' written in black ink.

Registrar Establishment  
High Court of Jharkhand  
Ranchi

### Terms and Conditions:

1. Offer price must be inclusive of all taxes, freight charge etc.
2. Delivery should be made within a week at our doorstep.
3. No tender will be entertained after due date.
4. Authorization letter from the OEM must be enclosed with tender document.